

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2170
ANSWERED ON:02.12.2009
LEAKAGE OF GAS
Panda Shri Prabodh

Will the Minister of COAL be pleased to state:

- (a) whether large scale gas burning takes place on a regular basis in the coalmines in Jharkhand and adjoining West Bengal ;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the facilities to trap the gas is not available in those sites;
- (d) if so, the details thereof;
- (e) whether the Government proposes to set up facilities to trap the gas for commercial use instead of burning; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a): No, Sir.

(b)to (d): Does not arise in view of reply given to part(a) above.

(e) & (f): The Government of India have formulated a Coal Bed Methane (CBM) Policy in 1997 to expedite commercial development of CBM in the country. As per the policy, Ministry of Petroleum & Natural Gas (MoP & NG) is the administrative Ministry and Directorate of Hydrocarbons (DHN) is the nodal agency for development of CBM in the country. Under this policy, 26 CBM blocks have been allotted to different operators through 3 rounds of global bidding. Another 8 CBM blocks are under allotment in the recently concluded CBM Round IV global bidding by the Ministry of Petroleum & Natural Gas.